
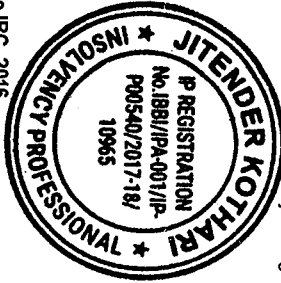


Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 24/07/2024
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	Edelweiss Asset Reconstruction Company Limited- acting Trustee of the EARC-Trust-SC-482	10/08/2023	3,00,36,12,103	2,89,67,83,202	Secured	Yes	Yes	No	100.00	NIL	NIL	NIL	10,68,28,901	NIL	Note 1
2	Tushar Thorat	18/10/2023	5,00,000	5,00,000	Unsecured	Yes	Yes	Yes	0.00	NIL	NIL	NIL	NIL	NIL	Note 1
			3,00,41,12,103	2,89,72,83,202					100.00	NIL	NIL	NIL	10,68,28,901		

(Amount in ₹)

Note 1: Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

Jitender Kohari
Resolution Professional of
ND S Art World Private Limited (under CIRP)
Acting as Resolution Professional u/s 16(5) of the IBC, 2016
IP Regn. No. IBB/I/PA-001/IP-P00540/2017-18/10965
AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024